

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/96 (Pt.)/3154/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 12 May, 2022

Sub: **Casual leave.**

Ref:- Your letter No DJL/3526/2022 Date 10.05.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.05.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96(Pt.)/3155/A, dated

, 12-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao